

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No.76 of 2015 (SZ)
(Circuit Bench case)**

In the matter of:

**N.Shekharan Nair, V.Kottayam PO, Pathanamthitta Dist
Vs**

- 1. Ministry of Environment & Forest and Climate Change
rep. By its Secretary, New Delhi**
- 2. State Environmental Impact Assessment Authority, Kerala**
- 3.The District Collector, Pathanamthitta**
- 4. Parmadom Grama Panchayath**
- 5. K. Sadanandan**

**CORAM : HON'BLE MR.JUSTICE Dr.P. JYOTHIMANI, JUDICIAL MEMBER
HON'BLE MR.P.S.RAO, EXPERT MEMBER**

Present: Applicant : : M/s.Rajan Vishnuraj & Harish Vasudevan

Respondent No.1 : Mr.M.R.Gokul Krishnan

Respondent No.2 : Mrs.Vidayalakshmi

Respondent No.3 : Mrs.Suvitha A.S

Respondent No.4 :

Respondent No.5 : M/s.Enoch David Simon Joel & Rony Jose

Respondent No.7 : Mr.Sujith Kumar

Note of the Registry	Orders of the Tribunal
Item No.21	Date: 6 th October, 2017 Post this application on 04.12.2017. <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>